

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.198/397-398/NCLT/AHM/2016 (New)
C.P No. 3/397-398/CLB/MB/2015 (Old)

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2020**

Name of the Company:

J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section:

Section 397-398 of the Companies Act 1956.

ORDER

Learned Counsel Mr. Masoom Shah appeared for Petitioner.

No one appeared for the Respondent.

Matter to appear for further consideration on 16.12.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 19th day of October, 2020

PC

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**